- (i) Thirteenth Report on Demands for Grants (2001-2002) of the Ministry of the Finance (Departments of Economic Affairs and Expenditure);
- (ii) Fourteenth Report on Demands for Grants (2001-2002) of the Ministry of Finance (Department of Revenue);
- (iii) Fifteenth Report on Demands for Grants (2001-2002) of the Ministry of Planning;
- (iv) Sixteenth Report on Demands for Grants (2001-2002) of the Ministry of Statistics and Programme Implementation; and
- (v) Seventeenth Report on Demands for Grants (2001-2002) of the Department of Disinvestment.

THE FOREIGN TRADE (DEVELOPMENT AND REGULATION) AMENDMENT BILL, 2001

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I beg to move for leave to introduce a Bill to amend the Foreign Trade (Development and Regulation) Act, 1992.

The question was put and the motion was adopted.

SHRI OMAR ABDULLAH: Sir, I introduce the Bill.

THE MOTOR VEHICLES (AMENDMENT) BILL, 2001

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI O. RAJAGOPAL): Sir, on behalf of Maj. Gen. (Retd.) B.C. Khanduri, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1988.

The question was put and the motion was adopted.